

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHApplication No. 1682/86(F)Commercial Complex, (BDA)
Indiranagar,
Bangalore-560 038.29th August, 1986.

To

Sh. Sayyed Hussain Sab,
Cabinman, Mhaisal RRly Station,
S.C. Railway Quarters No. 11-A,
Mhaisal, (Dist. Sangli)
Maharashtra - 416 409.Subject: ORDER PASSED BY THE TRIBUNAL OF THIS BENCH
IN APPLICATION NO. 1682/86(F)."Permission to withdraw application granted
with liberty to make fresh application."

Sd/-

Ch. R. Makrishna Rao
Member (JM)
28-8-86

Sd/-

P. Srinivasan
Member (AM)
28-8-86

- True Copy -

R. Thy 28/8/86

D/C

SECTION 3, 4 & 5
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

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Received
all the 6 copies
and Pos Rs 75/- and others papers
including orders. dated 28/8/86

C. Sayyad